

CENTRAL ELECTRICITY REGULATORY COMMISSION

**6th , 7th & 8th Floor, tower B, World Trade Centre, Nauroji Nagar,
NewDelhi-110029 Tele No./ Fax : 011-20904365**

No. RA-14026(13)/1/2024-CERC

Dated: 11.12.2024

PUBLIC NOTICE

Sub: Extension of date for seeking comments/suggestion on Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024.

Comments/suggestions/objections were solicited from the stakeholders on the Draft Central Electricity Regulatory Commission (Terms and Conditions for Purchase and Sale of Carbon Credit Certificates) Regulations, 2024 by 15th December 2024 vide notice dated 13th November, 2024.

2. The last date for submission of comments/suggestions/objections is now extended till 31st December, 2024. The comments/ suggestions/ objections may be sent to the Secretary, Central Electricity Regulatory Commission, 7th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi 110029 or may be mailed to secy@cercind.gov.in; rashmi@cercind.gov.in and debashish.roy39@cercind.gov.in on or before 31st December 2024. The comments/suggestions may also be uploaded by 31st December, 2024 through SAUDAMINI Portal after login and clicking: e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e- Court Helpdesk at 011-20904365 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/

(Harpreet Singh Pruthi)
Secretary